

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.11.2017. AT 10.30 AM

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|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP No. 184 /241/HDB/2017 |
| NAME OF THE COMPANY | Prudential Sugar Corporation Ltd & Others |
| NAME OF THE PETITIONER(S) | Chadalavada Krishna Murthy & Others |
| NAME OF THE RESPONDENT(S) | Viod Kumar Baid & Prudential Sugar Corporation Ltd & Others |
| UNDER SECTION | 241 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--|-------------|--|-------------|
| V. Priyanka Authorised Representative | CS | Priyankapoluti@gmail.com 9052734747 | V. Priyanka |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|-------------------------------|--|----------------------|
| Y. SURYANARAYANA | R 2,485 | Suryalcorporate.lawyer@gmail.com 9849866556 | Y. S. N. |
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Sl. No. 22

Date of hearing: 10.11.2017
CP No. 184/241/HDB/2017
Prudential Sugar Corporation Ltd & Others

ORDER

Heard, Shri. V. Priyanka, learned CS Authorized Representative for the petitioner and Shri. Y. Suryanarayana, learned counsel for the Respondent No.2, 4 & 5 and Mrs. Isha Sinha, learned counsel for the Respondent No.12 & 13, Shri. Milind G. Gokhale, Shri. M. Hari Krishna, Shri. Apurva M. Gokhale, learned counsel for the Respondent No.1 and Shri. Dishit Bhattacharjee, learned counsel for the Respondent No.3, 7, 10 & 14.

Learned counsel for the respondents filed a reply today. Mrs. Priyanka, CS appearing for the petitioner requested to grant some more time to file a rejoinder. The learned counsel for the petitioner is directed to file within 2 weeks.

Post the Case on 28.11.2017.



Member (Technical)



Member (Judicial)

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